

High Court of Sikkim

Record of proceedings

CRL.L.P No.09 of 2024

State of Sikkim

Petitioner

VERSUS

Kumar Subba and Another

Respondents

Date : **24-03-2025**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Petitioner Mr. Yadev Sharma, Additional Public Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondent Mr. Pramit Chettri, Advocate.

ORDER

Rai, J.

Mr. Pramit Chettri, Learned Counsel enters appearance for the Respondents today and undertakes to file Vakalatnama during the course of the day.

Heard Learned Additional Public Prosecutor.

Leave to Appeal granted.

Criminal Leave Petition stands disposed of.

Register the Appeal.

Heard on admission.

Admit the Appeal.

Call for the records from the Learned Trial Court.

Let Paper-Books be prepared.

List on 07-05-2025.

Judge
24-03-2025

Judge
24-03-2025